

ITEM NO.6 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1324/2020

DUMPALA RAMREDDY Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

Date : 20-01-2021 This petition was called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Menaka Guruswamy, Sr. Adv.
Mr. Sravan Kumar, Adv.
Mr. Hitendra Nath Rath, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. B V Balaram Das, AOR
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.

Mr. Chirag M. Shroff, AOR
Ms. Abhilasha Bharti, Adv.
Mr. Sushant Dogra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms. Menaka Guruswamy, learned senior counsel appearing for the
petitioner seeks permission to withdraw this petition.

Permission, as sought for, is granted.

Accordingly, the writ petition is dismissed as withdrawn.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR